

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1555/2023 in CP(IB) No.744/7/HDB/2019</b>
<b>NAME OF THE COMPANY</b>	<b>State bank of India</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Asip Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>State bank of India</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1555/2023**

**Present:** Ld. Counsel Mr. Bendi Raviteja for the Applicant.

None appeared for the Respondent.

This application has been filed seeking information on the documents as per Table-A in Para No.10 of the application. The said information/documents are necessary for the purpose of CIRP. Consequently, this application is disposed of with a direction to the Respondent to provide the information/documents as given in Table-A in Para No.10 of the application. Accordingly, this application is disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**